

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8<sup>th</sup> May, 2024, 10:30 A.M.

CP (CAA) No. 6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Arundhati Jewellers Pvt. Ltd.
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

For Respondent (s)

**ORDER**

There is no representation for the petitioner. Await Hardcopy. List the matter on 05.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)